Directorate General of Foreign Trade Udyog Bhawan DES-V Section

Minutes of NC-V meeting held on 10.10.2013

The meeting No.27/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was held on 10.10.2013 in Room No.108 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri K.C. Meena, DDG	DGFT
2.	Shri V.K. Kohli, Dy. Director	R.O., TC, Noida
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri J.D. Giri, Vice Chairman	AEPC
5.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.26/AM-14, dated 03.10.2013 was taken for ratification. As there were no amendments to the same, the above referred minutes of 03.10.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.27/AM-14 dated 10.10.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

:27/84-ALC3/2013 **MEETING DATE**: 10.10.2013 MEETING NUMBER

		Meet No/Date:27/84-ALC3/2013 10.10.2013	Status: Approved
HQ File :01/84/050/00245/AM10/	RLA File :04/24/040/00265/AM10/	Lic.No/Date:0410110962	

[21.01.2010	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Ladies Jacket with lining made of	2305 Nos.	98% Cotton 2% Lycra twill	4929 S	Sq,
	98% Cotton 2% Lycra twill fabric,		fabric, GSM-276+/-10%,	meter	
	GSM-276+/-10%		with-52"		

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:3/27/84-ALC3/2013	Party Name: AQUARELLE INDIA PVT LTD	Meet No/Date:27/84-ALC3/2013 10.10.2013	Status: Deferred
HQ File :01/84/050/00204/AM14/			Defer Date: 07.11.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not received from applicant firm/R.A., Bangalore. Accordingly, the Committee after deliberations decided to send an e-mail reminder to R.A., Bangalore for submission of application set and deferred the case for re-listing on 07.11.2013.

Case No.:4/27/84-ALC3/2013	- 11-15 - 11-11-1 - 1-12-2 - 12-2 - 1 - 1 - 1 -	Meet No/Date:27/84-ALC3/2013 10.10.2013	Status: Deferred
HQ File :01/84/050/00205/AM14/			Defer Date: 07.11.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not received from applicant firm/R.A., Bangalore. Accordingly, the Committee after

)

deliberations decided to send an e-mail reminder to R.A., Bangalore for submission of application set and deferred the case for re-listing on 07.11.2013.

Case No.:16/15/84-ALC3/2013	10 10 2012	Status: Approved
HQ File :01/84/050/00093/AM14/	Lic.No/Date:0410147180 14.06.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME)'s conveyed vide their U.O. No. 37(5)/62/2013-14/Hos., dated 08.10.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Cubelite made out of Nylon Taffeta coated synthetic fabric, size: 2 feet (63.5X63.5X63.5 cms.), (Code: A2486)		Nylon Taffeta coated synthetic fabric of relevant GSM, width-63"	1151 Sq. meter
2.	Cubelite made out of Nylon Taffeta coated synthetic fabric, size: 3 feet (94X94X94 cms.), (Code: A3686)		Nylon Taffeta coated synthetic fabric of relevant GSM, width-63"	3735 Sq. meter
3.	Cubelite made out of Nylon Taffeta coated synthetic fabric, size: 4 feet (122X122X122 cms), (Code: A4886)		Nylon Taffeta coated synthetic fabric of relevant GSM, width-63"	1248 Sq. meter

The GSM should match in both import and export.

Case No.:15/15/84-ALC3/2013	Party Name: ORIENT FASHION	Meet No/Date:27/84-ALC3/2013	Status:
	EXPORTS(INDIA) PVT.LTD.	10.10.2013	Deferred

HQ File :01/84/050/00092/AM14/	RLA File :05/24/040/00085/AM14/	Lic.No/Date:0510357928	Defer Date:
		24.06.2013	24.10.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 24.10.2013.

II I	-	10 10 2012	Status: Approved
HQ File :01/84/050/00171/AM14/		Lic.No/Date:0510363656 26.08.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME)'s conveyed vide their U.O. No. 37(5)/70/2013-14/Hos., dated 08.10.2013as detailed below:-

S.N	o. Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Girls Shirt in 99% Cotton 1%	9735 Nos.	99% Cotton 1%	1.86 Sq.
	Polyester yarn dyed woven fabric,		Polyester yarn dyed	meter per
	GSM-98+/-10%, Style No.		woven fabric, GSM-	piece
	928809/955639		98+/-10%	
2.	Girls Shirt in 100% Cotton printed	13,330	100% Cotton printed	1.56 Sq.
	woven fabric, GSM-76+/-10%,	Nos.	woven fabric, GSM-	meter per
	Style No. 944318/942793		76+/-10%	piece
3.	Girls Dress in 100% Cotton printed	12,740	100% Cotton printed	2.03 Sq.
	dobby woven fabric, GSM-71+/-	Nos.	dobby woven fabric,	meter per
	10%, Style No. 928831/931014		GSM-71+/-10%	piece
4.	Girls Top in 100% Cotton yarn dyed	1925 Nos.	100% Cotton yarn dyed	2.71 Sq.
	woven fabric, GSM-75+/-10%,		woven fabric, GSM-	meter per
	Style No. 949071		75+/-10%	piece

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case	No.:4/24/84-ALC3/2013	1 - 7	10 10 2012	Status: Approved
HQ Fi	ile :01/84/050/00162/AM14/		Lic.No/Date:0510363932 29.08.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME)'s conveyed vide their U.O. No. 37(5)/68/2013-14/Hos., dated 10.10.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Coated Textile fabric made	51,919	85% Cotton & 15% Polyester	54,414 Meters
	from 85% Cotton & 15%	Meter	printed fabric, GSM-169+/-	(76,321 Sq.
	Polyester printed fabric,		5%, width-140 cms.	meter)
	GSM-349+/-10%, width-140		Primal ST 954 Emulsion	11,478 Kgs.
	cms.		(Acrylic Emulsion with 45.5%	
			dry content)	
2.	Coated Textile fabric made	18,081	50% Cotton & 50% Polyester	18,985 Meters
	from 50% Cotton & 50%	Meter	printed fabric, GSM-113+/-	(26,579 Sq.
	Polyester printed fabric,		5%, width-140 cms.	meter)
	GSM-293+/-10%, width-140		Primal ST 954 Emulsion	3997 Kgs.

cms.	(Acrylic Emulsion with 45.5%
	dry content)
The GSM should match in both import and exp	ort

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.			Name: MACCAI CONMENTAL S		Meet No/Date 10.10.2013	e:27/84-ALC3/2013	Status: Approved
	HQ File :0	01/84/050/00203/AM14/	RLA F	ile :03/95/040/00	433/AM14/	Lic.No/Date:0.29.08.2013	310747491	
	submitte	on: The Committee considered ed in this case. Accordingly, Codetailed below:-		1 -	•		•	_
8	S.No.	Export Product		Export Quantity	Import item		Quantity allowed	
	1.	Paraweb – re-inforce webbing strips made up		2,74,025 Kgs.	High Tenacity Filament Yarn	Polyester	1,40,500 Kgs.	
		(1,37,012 Kgs.), LL	Yarn DPE		Linear Low Dens - LLDPE	ity Polyethy	1,39,000 Kgs.	
		(1,34,793 Kgs.) Masterbatch (2220 Kgs.)	&		Masterbatch		2708 Kgs. (including 22% wastage)	

Case No.:1/27/84-ALC3/2013		Meet No/Date:27/84-ALC3/2013 10.10.2013	Status: Deferred
HQ File :01/84/050/00202/AM14/	RLA File :22/24/040/00038/AM14/	Lic.No/Date:2210014193	Defer Date:

	05.09.2013 07.11.2013
9	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that as per online
	application, the office of issue of the application is 'office of Jt. Director General of Foreign Trade, Calcutta, whereas the
	licence number shows that it has been issued by the office of R.A. Chandigarh. Therefore, the Committee after deliberations
	decided to ask the applicant firm to clarify the position in this case. The case stands for re-listing on 07.11.2013.

	1 -	Meet No/Date:27/84-ALC3/2013 10.10.2013	Status: Deferred		
HQ File :01/84/050/00206/AM14/			Defer Date: 07.11.2013		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the application set in this case has not received from applicant firm/R.A., Chennai. Accordingly, the Committee after deliberations decided to send an e-mail reminder to R.A., Chennai for submission of application set and deferred the case for re-listing on 07.11.2013.					

MANUAL AGENDA CASE

(11)

Case No.298	M/s Ballistic Safety Systems Technology India Pvt. Ltd., Andhra Pradesh
NC 27/AM-14, dt. 10.10.2013	Part File No.01/84/50/387/AM-13/DES-V
Ratification of input output norms aga	ainst Advance Authorization No.0910054340 dated 19.11.2012.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME). It was decided to await the same and defer the case for re-listing on 31.10.2013.

(12)

Case No.299	M/s Radnik Exports, New Delhi	
NC 27/AM-14, dt. 10.10.2013	File No.01/84/50/088/AM-14/DES-V	
Re-fixation of input output norms in respect of Advance Authorization No.0510356330 dated 05.06.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and considered the written request of applicant firm for extension of time for personal hearing. The Committee agreed with the request of the applicant firm and decided to defer the case for re-listing on 31.10.2013 for personal hearing.

(13)

Case No.300	M/s Radnik Exports, New Delhi	
NC 27/AM-14, dt. 10.10.2013	File No.01/84/50/062/AM-14/DES-V	
Re-fixation of input output norms in respect of Advance Authorization No.0510354793 dated		
21.05.2013.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and considered the written request of applicant firm for extension of time for personal hearing. The Committee agreed with the request of the applicant firm and decided to defer the case for re-listing on 31.10.2013 for personal hearing.

(14)

(- ·)	
Case No.301	M/s Polynova Industries Ltd., Mumbai
NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/052/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0310144828 dated 01.07.2002.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 24.10.2013.

(15)

Case No.302	M/s ACV Products Pvt. Ltd., Theni, Tamil Nadu
NC 27/AM-14, dt. 10.10.2013	File No.01/84/162/093/AM-14/DES-V
Clarification regarding applicability of	FPS Scheme for exports of Predominantly Cotton Blankets.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the issue in this case needs examination in file. Accordingly, the Committee after deliberations decided that after the examination of the case in file, the case may be placed before Committee for taking a decision.

(16)

Case No.303	M/s Richa & Co., New Delhi
NC 27/AM-14, dt. 10.10.2013	File No.01/84/50/266/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0510337305 dated 16.10.2012	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has requested for inclusion of Style No.GDR2A in addition to the existing Style No.33242 in this case. The Committee after deliberations agreed with the request of applicant firm for inclusion of Style No. GDR2A in addition to the existing Style No.33242 in this case and the Style No. may be read as GDR2A/33242.

(17)

Case No.304	M/s Gajananya Silk Fabrics, Bangalore		
NC 27/AM-14, dt. 10.10.2013	File No.01/84/50/075/AM-14/DES-V		
Ratification of input output norms against Advance Authorization No.0710095279 dated 09.05.2013.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 07.11.2013.

(18)

()			
Case No.305	M/s Vaigai Nonwovens Pvt. Ltd., Tamil Nadu		
NC 27/AM-14, dt. 10.10.2013	File No.01/84/162/074/AM-14/DES-V		
Ratification of input output norms against Advance Authorization No.2510004085 dated 25.07.201			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted

in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	PP Spun bonded non-woven fabric	30,000 Kgs.	PP Granules fibre grade	31,500 Kgs. (including 5% wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(19)

Case No.306	M/s Orient Clothing Co. Pvt. Ltd., Gurgaon		
NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/105/AM-14/DES-V		
Fixation of input output norms against Annual Advance Authorization No.0510354157 dated			
14.05.2013.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Babies Suit made of 100% Cotton yarn dyed poplin woven fabric, GSM-120+/-10%, Style No.540298	pcs.	100% Cotton yarn dyed poplin woven fabric, GSM-120+/-10%, width-56/57"	1

The GSM should match in both import and export.

Case No.307	M/s Orient Craft Ltd., Gurgaon	
NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/104/AM-14/DES-V	
Fixation of input output norms against Annual Advance Authorization No.0510336494 dated		
04.10.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Duvet cover size 104"X100" made	1540 Nos.	100% Linen unwashed	18.56 sq.
	from 100% Linen unwashed woven		woven fabric, GSM-180+/-	meter per
	fabric, GSM-180+/-10%		10%, width-120"	piece.
2.	Duvet cover size 106"X92" made	3450 Nos.	100% Linen unwashed	18.55 sq.
	from 100% Linen unwashed woven		woven fabric, GSM-180+/-	meter per
	fabric, GSM-180+/-10%		10%, width-120"	piece.
3.	Duvet cover size 90"X92" made from	3650 Nos.	100% Linen unwashed	16.09 sq.
	100% Linen unwashed woven fabric,		woven fabric, GSM-180+/-	meter per
	GSM-180+/-10%		10%, width-104"	piece.
4.	Duvet cover size 70"X92" made from	3870 Nos.	100% Linen unwashed	12.12 sq.
	100% Linen unwashed woven fabric,		woven fabric, GSM-180+/-	meter per
	GSM-180+/-10%		10%, width-120"	piece.
5.	Sham Cover size 14"X22" made from	5250 Nos.	100% Linen unwashed	1.21 sq.
	100% Linen unwashed woven fabric,		woven fabric, GSM-180+/-	meter per
	GSM-180+/-10%		10%, width-120"	piece.
6.	Sham Cover size 26"X26" made from	4270 Nos.	100% Linen unwashed	1.93 sq.
	100% Linen unwashed woven fabric,		woven fabric, GSM-180+/-	meter per
	GSM-180+/-10%		10%, width-82"	piece.
7.	Sham size Cover 20"X34" made from	4250 Nos.	100% Linen unwashed	2.01 sq.
	100% Linen unwashed woven fabric,		woven fabric, GSM-180+/-	meter per

	GSM-180+/-10%		10%, width-104"	piece.	
8.	Sham Cover size 20"X28" made from	4250 Nos.	100% Linen unwashed	1.83 sq	[.]
	100% Linen unwashed woven fabric,		woven fabric, GSM-180+/-	meter per	r
	GSM-180+/-10%		10%, width-104"	piece.	
9.	Bag size 6"X15" made from 100%	15,000	100% Linen unwashed	0.24 sq	$\lfloor \cdot \rfloor$
	Linen unwashed woven fabric, GSM-	Nos.	woven fabric, GSM-180+/-	meter per	r
	180+/-10%		10%, width-120"	piece.	
10.	Bag size 11"X21" made from 100%	15,000	100% Linen unwashed	0.54 sq	
	Linen unwashed woven fabric, GSM-	Nos.	woven fabric, GSM-180+/-	meter per	r
	180+/-10%		10%, width-120"	piece.	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(21)

١.	,		
	Case No.308	M/s Orient Craft Ltd., Gurgaon	
	NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/098/AM-14/DES-V	
	Fixation of input output norms against Annual Advance Authorization No.0510336494 dated		
	04.10.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Duvet cover size 104"X100" made	3024 Nos.	100% Linen woven fabric,	18.55	Sq.
	from 100% Linen woven fabric,		GSM-180+/-10%, width-	meter	per
	GSM-180+/-10%		112"	piece	-

2.	Duvet cover size 106"X92" made	3024 Nos.	100% Linen woven fabric,	15.74	Sq.
	from 100% Linen woven fabric,		GSM-180+/-10%, width-	meter	per
	GSM-180+/-10%		100"	piece	_
3.	Duvet cover size 90"X92" made from	2970 Nos.	100% Linen woven fabric,	13.47	Sq.
	100% Linen woven fabric, GSM-		GSM-180+/-10%,	meter	per
	180+/-10%		width=100"	piece	•
4.	Duvet cover size 70"X92" made from	1224 Nos.	100% Linen woven fabric,	10.50	Sq.
	100% Linen woven fabric, GSM-		GSM-180+/-10%, width-	meter	per
	180+/-10%		100"	piece	_
5.	Sham cover size 14"X22" made from	720 Nos.	100% Linen woven fabric,	0.94	Sq.
	100% Linen woven fabric, GSM-		GSM-180+/-10%, width-	meter	per
	180+/-10%		100"	piece	_
6.	Sham cover size 26"X26" made from	4032 Nos.	100% Linen woven fabric,	1.86	Sq.
	100% Linen woven fabric, GSM-		GSM-180+/-10%, width-	meter	per
	180+/-10%		100"	piece	
7.	Sham cover size 20"X34" made from	4824 Nos.	100% Linen woven fabric,	1.74	Sq.
	100% Linen woven fabric, GSM-		GSM-180+/-10%, width-	meter	per
	180+/-10%		100"	piece	
8.	Sham cover size 20"X28" made from	7920 Nos.	100% Linen woven fabric,	1.53	Sq.
	100% Linen woven fabric, GSM-		GSM-180+/-10%, width-	meter	per
	180+/-10%		100"	piece	
9.	Bag size 6"X15" made from 100%	10,000	100% Linen woven fabric,	0.20	Sq.
	Linen woven fabric, GSM-180+/-	Nos.	GSM-180+/-10%, width-	meter	per
	10%		100"	piece	
10.	Bag size 11"X21" made from 100%	10,000	100% Linen woven fabric,	0.47	Sq.
	Linen woven fabric, GSM-180+/-	Nos.	GSM-180+/-10%, width-	meter	per
	10%		100"	piece	
11.	Bed skirt size 76"X79"X15" made	960 Nos.	100% Linen woven fabric,	3.94	Sq.
	from 100% Linen woven fabric,		GSM-180+/-10%, width-	meter	per

	GSM-180+/-10%		100"	piece	
12.	Bed skirt size 72"X84"X15" made	672 Nos.	100% Linen woven fabric,	4.01	Sq.
	from 100% Linen woven fabric,		GSM-180+/-10%, width-	meter	per
	GSM-180+/-10%		100"	piece	
13.	Bed skirt size 52"X73"X15" made	280 Nos.	100% Linen woven fabric,	3.25	Sq.
	from 100% Linen woven fabric,		GSM-180+/-10%, width-	meter	per
	GSM-180+/-10%		100"	piece	
14.	Bed skirt size 58"X79"X15" made	2592 Nos.	100% Linen woven fabric,	3.66	Sq.
	from 100% Linen woven fabric,		GSM-180+/-10%, width-	meter	per
	GSM-180+/-10%		100"	piece	
15.	Bed skirt size 37"X73"X15" made	672 Nos.	100% Linen woven fabric,	3.06	Sq.
	from 100% Linen woven fabric,		GSM-180+/-10%, width-	meter	per
	GSM-180+/-10%		100"	piece	
16.	Shower curtain size 72"X72" made	3450 Nos.	100% Linen woven fabric,	4.18	Sq.
	from 100% Linen woven fabric,		GSM-180+/-10%, width-	meter	per
	GSM-180+/-10%		80"	piece	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(22)

1	- <i>-</i>)			
	Case No.309	M/s Orient Craft Ltd., Gurgaon		
	NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/102/AM-14/DES-V		
	Fixation of input output norms against Annual Advance Authorization No.0510314445 dated			
	13.01.2012.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Minorva Quilt made of 100%	344 Nos.	100% Silk woven fabric,	3.13 Sq. meter
	Silk woven fabric, GSM-42 +/-		GSM-42 +/-10%, width-	per piece
	10%, Size-240x260 cms.		44"	
2.	Minorva Quilt made of 100%	320 Nos.	100% Silk woven fabric,	3.24 Sq. meter
	Silk woven fabric, GSM-42 +/-		GSM-42 +/-10%, width-	per piece
	10%, Size-240x290 cms.		44"	
3.	Minorva Sham (Quilted) made of	354 Nos.	100% Silk woven fabric,	0.37 Sq. meter
	100% Silk woven fabric, GSM-		GSM-42 +/-10%, width-	per piece
	42 +/-10%, Size - 65x65 cms.		44"	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(23)

$\left[\right]$	Case No.310	M/s Orient Craft Ltd., Gurgaon		
	NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/101/AM-14/DES-V		
	Fixation of input output norms against Annual Advance Authorization No.0510307324 dated			
	04.11.2011.			

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not provided sample of the export product No.2 i.e. Hand Quilted Sham in support of their proposal. Accordingly, the Committee after deliberations decided to ask the applicant firm to provide the sample of the export product No.2 i.e. Hand Quilted Sham for consideration of the proposal. The case stands for re-listing on 07.11.2013.

(24)

Case No.311	M/s Orient Craft Ltd., Gurgaon			
NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/100/AM-14/DES-V			
Fixation of input output norms against Annual Advance Authorization No.0510314445 dated				
13.01.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee as per CAD/CAM of the export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Ladies Dress made of 100%	4150 Nos.	100% Polyester printed	6.41 Sq.
	Polyester printed woven fabric,		woven fabric, GSM-70+/-	meter per
	GSM-70+/-10%, Style No. 312225		10%, width-58"	piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(25)

Case No.312	M/s Orient Craft Ltd., Gurgaon			
NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/103/AM-14/DES-V			
Fixation of input output norms against Annual Advance Authorization No.0510314445 dated				
13.01.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, the Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No. Export Product Export Import item Quanti
--

		Quantity		allowed	
1.	Linen Velvet Cushion front made of		82% Rayon 18% Silk	0.26 Sq	•
	82% Rayon 18% Silk velvet dyed		velvet dyed fabric, GSM-	meter pe	31
	fabric, GSM-180+/-10%, Size-		180+/-10%, width-54"	piece	
	14"x20"				
2.	Linen Velvet Cushion front made of	2650 Nos.	82% Rayon 18% Silk	0.28 Sq	ą.
	82% Rayon 18% Silk velvet dyed		velvet dyed fabric, GSM-	meter pe	er
	fabric, GSM-180+/-10%, Size-		180+/-10%, width-44"	piece	
	18''x18''				

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(26)

Case No.313	M/s Orient Craft Ltd., Gurgaon			
NC 27/AM-14, dt. 10.10.2013	File No.01/84/171/099/AM-14/DES-V			
Fixation of input output norms against Annual Advance Authorization No.0510314445 dated				
13.01.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity	
		Quantity		allowed	
1.	Men's Shirt (Full Sleeve) made of	2940 Nos.	100% Cotton yarn dyed	3.66	Sq.
	100% Cotton yarn dyed woven		woven fabric, GSM-113+/-	meter	per
	fabric, GSM-113+/-10%, Style No.		10%, width-60"	piece	
	40GW184				

The GSM should match in both import and export.
